

In the Court of Sri. Syed Baleegur Rahaman

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District,
Cause List Dated 23.11.2020

(Morning Session)	(Afternoon Session)
<p>Evidence</p> <ol style="list-style-type: none">1. M.C.No.5018/20202. M.C.No. 5004/20203. S.C.No. 5017/20154. S.C.No. 5030/20195. S.C.No. 5045/20186. S.C.No. 16/20107. S.C.No. 5056/20168. S.C.No. 5017/20149. S.C.No. 5031/2017 <p>Objection</p> <ol style="list-style-type: none">10.Crl. Misc No. 5396/202011.Crl. Misc No. 5391/202012.Crl. Misc No. 5390/202013.Crl. Misc No. 5397/202014.Crl. Misc No. 5398/202015.S.C.No. 5037/2020	<p>Objection</p> <ol style="list-style-type: none">1. Crl.Misc.No. 5393/20202. Crl. Misc No. 5387/20203. Crl. Misc No. 5394/20204. Crl. Misc No. 5395/20205. Crl. Misc No. 5400/20206. Crl. Misc No. 5401/20207. Crl. Misc No. 5402/20208. Crl. Misc No. 5399/20209. Crl. Misc No. 5392/202010.Crl. Misc No. 5384/202011.Crl. Misc No. 5388/202012.Crl. Misc No. 5389/2020 <p>Arguments</p> <ol style="list-style-type: none">13.R.A.No. 5083/201714.S.C.No. 5049/201515.Crl.A.No. 5014/2019


(Syed Baleegur Rahaman)

III Addl. District and Sessions Judge,
Sit at Anekal, Bengaluru Rural District

NOTE:

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.
2. Other Criminal cases listed on 23-11-2020 are posted to 30-11-2020.

List of cases which are posted on 23-11-2020 in the court of Prl. Senior Civil Judge and JMFC, Anekal.

Sl. No.	Case No.	Stage
Morning Session		
1	O.S. No.2084/2006	Arguments
2	O.S. No. 554/2007	Arguments
3	O.S. No. 582/2007	Arguments
4	O.S. No. 207/2015	Arguments
5	O.S. No. 2056/2006	Evidence
6	O.S. No. 30/2007	Evidence
7	O.S. No. 98/2009	Evidence
8	O.S. No. 13/2010	Evidence
9	O.S. No. 326/2016	Evidence
10	O.S. No. 983/2006	Steps
11	O.S. No. 1025/2006	Steps
12	O.S. No. 1202/2006	Steps
13	O.S. No. 1076/2006	Steps
14	O.S. No. 99/20077	Steps
15	O.S. No. 436/2007	Steps
16	O.S. No. 205/2010	Steps
17	O.S. No. 62/20126	Steps
18	O.S. No. 135/2019	Steps
19	O.S. No. 805/2020	Steps
20	O.S. No. 809/2020	Steps
Afternoon Session		
21	O.S. No. 76/2012	Steps
22	O.S. No. 302/2013	Steps
23	O.S. No. 193/2013	Steps
24	O.S. No. 230/2014	Steps
25	O.S. No. 608/2015	Steps
26	O.S. No. 524/2015	Steps
27	O.S. No. 5/201616	Steps

28	O.S. No. 50/2016	Steps
29	O.S. No. 589/2016	Steps
30	O.S. No. 320/2016	Steps
31	O.S. No. 538/2016	Steps
32	O.S. No. 577/2016	Steps
33	O.S. No. 349/2017	Steps
34	O.S. No. 23/2017	Steps
35	O.S. No. 231/2017	Steps
36	O.S. No. 336/2012	Issues
37	O.S. No. 222/2014	Issues
38	O.S. No. 1413/2014	Issues
39	O.S. No. 414/2014	Issues
40	O.S. No. 37/2015	Issues

Sd/-

Prl. S.C.J. and JMFC, Anekal.

In the Court of Sri. Gokula. K. Prl. Civil Judge and JMFC Anekal,
Cause List Dated :- 23.11.2020

Sl.No	Morning Session	Stage of the Case	Sl.No	After noon Session	Stage of the Case
1	OS No.90/2010	Cross of DW1	1	OS No.180/2011	Defendant Evidence
2	OS No.390/2010	Cross of DW1	2	CC No.1955/2020	Evidence
3	OS No.406/2010	Cross of DW1	3	OS No.370/2012	Evidence
4	OS No.280/2011	Cross of DW1	4	OS No.356/2013	Evidence
5	OS No.110/2010	Further chief	5	OS No.350/2016	Evidence
6	OS No.112/2010	Further Chief	6	OS No.400/2016	Evidence
7	OS No.590/2014	Further chief	7	OS No.616/2008	Objection
8	OS No.86/2018	Further chief	8	OS No.404/2017	Hear
9	OS No.634/2011	Further Evidence	9	OS No.472/2016	Hear
10	OS No.552/2011	Hearing	10	OS No.656/2008	Hear
11	OS No.290/2008	Arguments	11	OS No.326/2011	Hear
12	OS No.200/2009	Arguments	12	OS No.218/2012	Hear
13	OS No.376/2016	Arguments	13	OS No.466/2012	Hear
14	FDP No.1/2010	Hear further	14	OS No.226/2013	Hear
15	OS No.536/2011	Addl.Written Statement	15	OS No.258/2013	Hear
16	OS No.610/2011	Amended Plaintiff	16	OS No.276/2013	Hear
17	OS No.290/2017	Amended Plaintiff	17	OS No.396/2013	Hear
18	OS No.306/2016	Amendment	18	OS No.584/2013	Hear
19	OS No.88/2018	Amendment	19	OS No.60/2014	Hear
20	OS No.452/2016	Compliance/Issues	20	OS No.378/2014	Hear

NOTE :- All Advocates are requested to strictly follow SOP dated 12.11.2020 issued by the Hon'ble High Court of Karnataka.

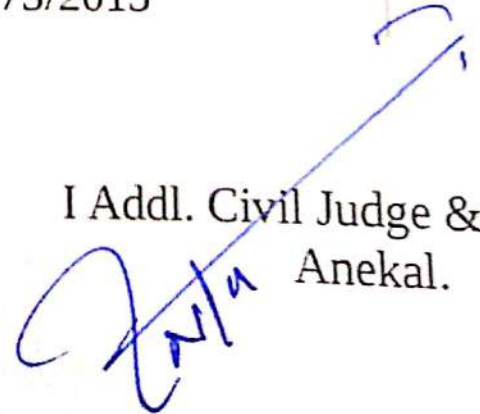
Prl.Civil Judge and JMFC,
Anekal.

In the court of Sri. Ramprashanth.M.N I Addl. Civil Judge & JMFC, Anekal.

Cause List dated: 23.11.2020

Sl. No.	Case number	Sl. No.	Case number
1	CC No.1699/2008	21	CC No.1396/2018
2	CC No.815/2009	22	CC No.1346/2018
3	CC No.190/2009	23	CC No.1061/2019
4	CC No.31/2011	24	CC No.161/2019
5	CC No.245/2012	25	CC No.158/2019
6	CC No.272/2012	26	PCR No.16/2018
7	CC No.756/2012	27	PCR No.171/2018
8	CC No.1227/2013	28	PCR No.590/2018
9	CC No.724/2013	29	PCR No.591/2018
10	CC No.438/2014	30	PCR No.369/2019
11	CC No.99/2014	31	PCR No.516/2019
12	CC No.877/2014	32	PCR No.174/2020
13	CC No.592/2015	33	Crl.Misc.249/2020
14	CC No.1298/2015	34	Crl.Misc.533/2020
15	CC No.655/2015	35	Crl.Misc.512/2020
16	CC No.157/2016	36	OS No.361/1997
17	CC No.521/2016	37	OS No.701/2008
18	CC No.1750/2016	38	OS No.647/2011
19	CC No.129/2017	39	OS No.689/2013
20	CC No.1603/2018	40	OS No.273/2015

I Addl. Civil Judge & JMFC
Anekal.



**Matter listed on 23-11-2020 for hearing in the court of
II Addl. Civil Judge & JMFC, Anekal.**

Sl. No.	Morning Session	Stage	Sl. No.	Afternoon Session	Stage
1	OS.No. 1/05	Evidence	1	CC.No. 977/16	Argument
2	OS.No. 259/11	Evidence	2	CC.No. 320/16	Hearing
3	CC.No. 542/07	Evidence	3	CC.No. 1224/19	Hearing
4	CC.No. 1500/11	Evidence	4	CC.No. 504/10	Hearing
5	CC.No. 1350/11	Evidence	5	CC.No. 1496/14	Hearing
6	CC.No. 1268/12	Evidence	6	CC.No. 3154/20	Hearing
7	CC.No. 885/13	Evidence	7	CC.No. 3233/20	Hearing
8	CC.No. 1463/17	Evidence	8	CC.No. 7302/20	Hearing
9	CC.No. 1748/17	Evidence	9	CC.No. 607/20	Hearing
10	CC.No. 756/18	Evidence	10	CC.No. 316/14	Steps
11	CC.No. 1211/18	Evidence	11	CC.No. 1106/14	Steps
12	PCR.No. 68/18	Sworn Statement	12	CC.No. 1163/14	Steps
13	PCR.No. 78/18	Sworn Statement	13	CC.No.1166/14	Steps
14	PCR.No. 293/18	Sworn Statement	14	CC.No. 1174/14	Steps
15	PCR.No. 454/18	Sworn Statement	15	CC.No. 298/16	Steps
16	PCR.No. 110/20	Sworn Statement	16	CC.No. 371/16	Steps
17	PCR.No. 273/20	Sworn Statement	17	CC.No. 774/16	Steps
18	CC.No. 546/16	Hearing	18	CC.No. 667/12	Steps
19	CC.No. 1246/17	Hearing	19	CC.NO.339/12	Steps
20	CC.No. 1792/17	Hearing	20	CC.No. 316/12	Steps

All matters are listed for hearing.

NOTE:- All Advocates are requested to strictly follow SOP dated

12-11-2020 issued by the Hon'ble High Court of Karnataka.


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**II Addl. Civil Judge & JMFC,
Anekal.**